

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.07.2022 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1896 of 2021 in Comp. App. (AT) (Ins) No. 713 of 2021	Indian Overseas Bank Vs. Renault Developers Pvt. Ltd.	Ramesh Chandra Prusti	Pranay Agarwal

For Admission (Fresh Cases)

2.	Restoration Application No. 3 of 2022 in Comp. App. (AT) (Ins) No. 1128 of 2019	Oyster Steel and Iron Pvt. Ltd. Vs. SMW Metal Pvt. Ltd.	Tuhin Jain	
3.	Contempt Case (AT) No. 10 of 2022 in Comp. App (AT) (Ins) No. 82 of 2017	Juggilal Kamlapat Jute Mills Company Ltd. Vs. J K Cotton Spinning and weaving Mill Co. Ltd. & Ors.	C.S. Chauhan	Sameer Jain Himesh Thakur Ankita Shankar-R1 P K Bhalla Ashok Kr. Jain-R6s

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 723 of 2021	Agarwal Coal Corporation Pvt. Ltd. Vs. Nilkanth Concast Pvt. Ltd.	V.N. Dubey	Aastha Mehta
5.	Comp. App. (AT) (Ins) No. 755 of 2021	Airwil Intellicity Social Welfare Society Vs. Ascot Projects Pvt. Ltd. & Ors.	Kumar Mihir	Sameer Rastogi-R3 Atul Sharma-R4
6.	Comp. App. (AT) No. 38 of 2021	Pr. Commissioner of Income Tax (Central)-3 Vs. Bhavyam Fabtrading Ltd. & Ors.	Vibhooti Malhotra	Abhishek Nahta Rishabh Sachdeva
7.	Comp. App. (AT) No. 59 of 2022	Kishor Kakumal Keswani Vs. Manohar Kakumal Keswani & Ors. With	Vikram Hegde	Nirnay Gupta Vishal Ganda Ayandeb Mitra-R1 to R3

8.	Comp. App. (AT) No. 95 & 96 of 2022	Kishore Kakumal Keswani Vs. Kailash Parbat Hotels (I) Pvt Ltd. & Ors.	Rajat Sinha	Soumya Roop Sanyal-R1,2 & R3 Abhishek Devgan-R4 Mukesh Verma
9.	Competition App. (AT) No. 35 of 2019	Kuntal Chowdhury. Vs. Macleods Pharmaceuticals Ltd. & Anr. With	Santosh Kumar	Neha Tandon-R1 Nakul Mohta-R2
10.	Competition App. (AT) No. 36 of 2019	Kalyan Chowdhury. Vs. Cipla Ltd. & Anr.	Santosh Kumar	Neha Tandon-R1 Nakul Mohta-R2
11.	Competition App. (AT) No. 21 of 2022	Hith Impex Pvt. Ltd. Vs. Competition Commission of India & Ors.	Rohini M. Amin	Febin M. Varghese Samuel David-R1 Ameyavikrama Thanvi-R2 Rudresh Singh-R5 Nithin Pavulvri-R7

For Hearing

12.	Comp. App. (AT) (Ins) No. 95 of 2021	Tridhaatu Kirti Developers LLP Vs. Arihant Nenawati & Ors.	Smriti Churiwal	Arjun Krishnan-R1 Saurabh Ajay Gupta-R2 & R3 Srishti Prabhakar
13.	Comp. App. (AT) (Ins) No. 355 of 2021	Ariisto Alert Residents Association Vs. Prestige Estates Projects Ltd. & Ors.	Ritesh Khare	Viraj Parish Nitin Mishra-R1 Tishampati Sen Chintan Gandhi-R2
14.	Comp. App. (AT) (Ins) No. 425 of 2021	Sanjay Jain Vs. Nilesh Sharma Resolution Professional for Dream Procon Pvt. Ltd.	Pawan Shree Agarwal	Nilesh Sharma-R1 Milan Singh Negi Varsha Banerjee-RP
15.	Comp. App. (AT) (Ins) No. 699 of 2021	Baiju Trading and Investment Pvt. Ltd. Vs. Mr. Arihant Nanavati, Liquidator & Ors.	Kshitiz Garg	Kaustav Som Arjun Krishnan-R1
16.	Competition App. (AT) No. 03 of 2021	Supertech Ltd. Vs. Competition Commission of India & Anr.	G.R. Bhatia	Shama Nargis

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By order of Hon'ble Chairperson
-sd/-
Registrar